NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>09.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 17/08

PETITION NUMBER

TP 12/16

NAME OF THE PETITIONER (S) :

KARNATAKA STATE INDUSTRIAL INVESTMENT &

DEVELOPMENT CORPORATION LTD.

NAME OF THE RESPONDENT (S):

BHADRAVATHI BALAJI OIL PALMS LTD. & 4 OTHERS

SIGNATURE

UNDER SECTION

397/398

S.NO. NAME (IN CAPITAL)

2,

PHONE NUMBER

REPRESENTATION BY WHOM

KARTHIK.C

8867263960

VHVK. Law Partners

PETITIONER

DESIGNATION

Counsel for petitioner is present. None appeared for R-2. Representative of other respondents absent. None appeared for R-2. On the last hearing, a representative of R-2 was present and he had requested time to engage a counsel. However, he has not attended today. This is a matter relating to the year 2008. Hence, R-2 is treated as absent.

Both parties are directed to file 2 sets of copies.

Posted to 09.03.2017.

MEMBER (J)

MEMBER (T)